

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2023**

Sl. No.	Nature	Opening balance as on 01.03.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.03.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	57	0	1		1				0	58	0
2	WA	654	76			76			56	56	674	2
3	WPC	10855	533	16		549	3		311	314	11090	1
4	WPL	1129	17		1	18			2	2	1145	1
5	WPS	18431	553	11		564	5		912	917	18078	33
6	WPT	743	28			28			10	10	761	0
7	WPCR	2721	53			53	4		70	74	2700	3
8	WPPIL	307	10			10			4	4	313	0
9	WP 227	1726	117	2		119	2		109	111	1734	10
10	WPHC	3	4			4				0	7	0
A	TOTAL (1 to 10)	36626	1391	30	1	1422	14	0	1474	1488	36560	50
1	FA	2982	11	3		14			11	11	2985	5
2	FAM	337	0	3		3			8	8	332	1
3	FA(MAT)	396	32	1		33			4	4	425	0
4	SA	5660	65	3		68	1		15	16	5712	9
5	MA	355	11		1	12			13	13	354	5
6	MAC	9132	204	4		208	1		63	64	9276	43
7	CR	326	13			13			7	7	332	0
8	MCC	788	61	2		63			56	56	795	1
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	14	0			0				0	14	0
11	EP	2	0			0				0	2	0
12	TPC	148	9			9			4	4	153	0
13	CONT	2161	136			136			188	188	2109	2
14	ITA	4	0			0				0	4	0
15	ARBA	225	2			2			3	3	224	0
16	ARBAP	7	1			1				0	8	0
17	ARBR	46	4			4			3	3	47	0
18	TAXC	207	8	1		9			5	5	211	0
19	REVP	215	16			16			12	12	219	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	23008	573	17	1	591	2	0	392	394	23205	66
	TOTAL (A+B)	59634	1964	47	2	2013	16	0	1866	1882	59765	116
MAIN CRIMINAL CASES												
1	CRREF	5	0			0			0	0	5	0
2	CRA	16071	257	1		258	1		151	152	16177	91
3	CRR	6009	122			122	1		106	107	6024	28
4	MCRC	1434	816			816	7		682	689	1561	0
5	MCRCA u/s 438 CrPC	314	135	1		136	3		160	163	287	0
6	CONTR	4	0			0				0	4	0
7	CRMP	5157	266			266	2		139	141	5282	14
8	TPCR	33	4			4			4	4	33	0
9	ACQA	3183	37	2		39			9	9	3213	8
C	TOTAL (1 to 9)	32210	1637	4	0	1641	14	0	1251	1265	32586	141
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		91844	3601	51	2	3654	30	0	3117	3147	92351	257
PENDENCY INCREASE/ DECREASE		91844	INCREASE (+507)								92351	

Over 5 Years Pendency as on 01.03.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2023	Over 5 Years Decrease Pendency during the month
29724	19	257	29486	-238

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)

10/4/23